GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA UNSTARRED QUESTION NO. 1184 (TO BE ANSWERED ON 05.12.2024)

MOU FOR CAPACITY BUILDING OF CIVIL SERVANTS

1184. SHRI PRAKASH CHIK BARAIK:
SHRI RAMBHAI HARJIBHAI MOKARIYA:
SHRI RAM CHANDER JANGRA:
DR. DINESH SHARMA:
SHRI SUBHASH BARALA:
DR. MEDHA VISHRAM KULKARNI:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of MoUs signed with different countries for capacity building of civil servants;
- (b) the total number of civil servants that are to be trained till 2029; and
- (c) the role of capacity building programs in improving service delivery and promoting innovation in governance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The Department of Administrative Reforms and Public Grievances (DARPG), Ministry of Personnel, Public Grievances and Pensions conducts capacity building training for international civil servants through the National Centre for Good Governance (NCGG), an autonomous society under DARPG. DARPG / NCGG have signed Memorandum of Understandings (MoUs) with United Kingdom, France, Portugal, Singapore, Bangladesh, Australia, Cambodia, Gambia, Maldives, and Malaysia in the field of Public Administration, Public Policy and Governance Reforms. Areas of Co-operation of the MoUs includes capacity building of international civil servants in India. In the period 2014-2024, more than 4,500 international civil servants from 32 countries have visited NCGG for mid-career capacity building program (including multi-country program) on public policy and governance. The total number of civil servants to be trained by the year 2029 depends on the requests / requirement of the partner countries under the extant MoUs and other bilateral arrangements.

Capacity building program for international civil servants focuses on best practices & innovation in governance of Government of India enabling dissemination and replication of India's good governance models in foreign countries. The focus areas of India's governance model being imparted in classroom sessions include Vision India @ 2047, New Paradigm in Governance Effective Redressal of Public Grievances, Aadhar, PM Gati Shakti, Disaster Management Practices, Digital Public Infrastructure, Digital India, Skill India, Blue Economy,

Swamitva Scheme etc. The international civil servants are also attached with Delhi Metro, UPSC, Election Commission of India, International Solar Alliance, District Administration etc. International civil servants also undertake group work projects on their specific learnings from the programme and future areas of collaboration.
